

MINUTES OF NORMS COMMITTEE (NC-7) OF  
'PLASTIC & RUBBER PRODUCTS'  
MEETING NO. 9/AM10 HELD ON 27.05.2009 UNDER CHAIRMANSHIP OF  
SHRI AMITABH JAIN, ADGFT

Meeting No. 9/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' was held on 27.05.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Advisor, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 7/AM10 held on 13.05.2009 and 8/AM10 held on 20.05.2009

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

1

|                                |                                     |                                           |                         |
|--------------------------------|-------------------------------------|-------------------------------------------|-------------------------|
| Case No.:3/15/81-ALC2/2006     | Party Name:VEM TECHNOLOGIES P.LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Approved</b> |
| HQ File :01/81/050/00124/AM07/ | RLA File :09/24/040/00040/AM07/     | Lic.No/Date:0910026348<br>23.05.2006      | Defer Date:27.05.2009   |

**Application:** Request is for adhoc norms for following:

| SLNo. | ITCHS Code | EXPORT ITEM                                                                        | Qty         | UOM    | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|-------|------------|------------------------------------------------------------------------------------|-------------|--------|---------------|----------------------------------|
| 1     | 85364900   | 83/0- OLP BODY (NET WEIGHT @ 4.3333 GRMS. PER PCE. X 3000000 NOS.<br>= 12999 KGS.) | 3000000.000 | Number | 2655900.00    | 58052.00 US\$                    |
|       |            |                                                                                    |             | Total  | 2,655,900.00  | 58,052.00                        |

| SLNo. | ITCHS Code | IMPORT ITEM                          | Qty       | UOM   | CIF (Rs.)    | CIF (Currency) |
|-------|------------|--------------------------------------|-----------|-------|--------------|----------------|
| 1     | 39094020   | PHENOLIC INJECTION MOULDING MATERIAL | 22350.000 | K.G   | 2060670.00   | 44700.00 US\$  |
|       |            |                                      |           | Total | 2,060,670.00 | 44,700.00      |

**Decision:** With D/o C&PC OM No. 46011/101/2007-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM                                              | QTY   | IMPORT ITEM                                     | QTY     |
|----------------------------------------------------------|-------|-------------------------------------------------|---------|
| Phenolic Resin Body for<br>Overload Protector (OLP Body) | 1 No. | Phenolic Moulding Compound<br>(Injection Grade) | 6.86 gm |

|                                |   |     |
|--------------------------------|---|-----|
| (Weight/Number<br>gm+/-0.10gm) | = | 4.9 |
|--------------------------------|---|-----|

**Case No.:2/33/81-ALC2/2006**

Party Name:VEM TECHNOLOGIES PLTD.,

Meet No/Date:9/87-ALC1/2009  
27.05.2009

**Status: Approved**

HQ File :01/81/050/00469/AM07/

RLA File :09/24/040/00231/AM07/

Lic.No/Date:0910027580  
15.09.2006

Defer Date:27.05.2009

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                 | Qty         | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|--------|------------|-----------------------------------------------------------------------------|-------------|--------------|---------------|----------------------------------|
| 1      | 85364900   | 83/0- Phenolic Resin Body for Over Load Protector (OLP Body) (12989.82 Kgs) | 3000000.000 | Number       | 2705223.00    | 58052.00 US\$                    |
|        |            |                                                                             |             | <b>Total</b> | 2,705,223.00  | 58,052.00                        |

  

| Sl.No. | ITCHS Code | IMPORT ITEM                           | Qty       | UOM          | CIF (Rs.)    | CIF (Currency) |
|--------|------------|---------------------------------------|-----------|--------------|--------------|----------------|
| 1      | 39094020   | Phenolic Injection Moulding Material. | 22350.000 | K.G          | 1341000.00   | 28411.00 US\$  |
|        |            |                                       |           | <b>Total</b> | 1,341,000.00 | 28,411.00      |

**Decision:** With D/o C&PC OM No. 46011/101/2007-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM                                                                             | QTY   | IMPORT ITEM                                  | QTY     |
|-----------------------------------------------------------------------------------------|-------|----------------------------------------------|---------|
| Phenolic Resin Body for Overload Protector (OLP Body) (Weight/Number = 4.9 gm+/-0.10gm) | 1 No. | Phenolic Moulding Compound (Injection Grade) | 6.86 gm |

5 **Case No.:16/40/81-ALC2/2007**

Party Name:VEM TECHNOLOGIES PLTD.,

Meet No/Date:9/87-ALC1/2009  
27.05.2009

**Status: Approved**

HQ File :01/81/050/00454/AM08/

RLA File :09/24/040/00373/AM08/

Lic.No/Date:0910032264  
29.11.2007

Defer Date:27.05.2009

**Application:** Request is for adhoc norms for following:

| SL.No. | ITCHS Code | EXPORT ITEM                                                  | Qty         | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|--------|------------|--------------------------------------------------------------|-------------|--------------|---------------|----------------------------------|
| 1      | 85364900   | 83/0- PHENOLIC RESIN BODY FOR OVER LOAD PROTECTOR [OLP BODY] | 3000000.000 | Number       | 2345300.00    | 58052.00 US\$                    |
|        |            |                                                              |             | <b>Total</b> | 2,345,300.00  | 58,052.00                        |

  

| SL.No. | ITCHS Code | IMPORT ITEM                                                 | Qty       | UOM          | CIF (Rs.)    | CIF (Currency) |
|--------|------------|-------------------------------------------------------------|-----------|--------------|--------------|----------------|
| 1      | 39094020   | PHENOLIC MOULDING COMPOUND DMC 150 BLK 18 [INJECTION GRADE] | 22350.000 | K.G          | 1828230.00   | 44700.00 US\$  |
|        |            |                                                             |           | <b>Total</b> | 1,828,230.00 | 44,700.00      |

**Decision:** With D/o C&PC OM No. 46011/101/2007-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM                                                                             | QTY   | IMPORT ITEM                                  | QTY     |
|-----------------------------------------------------------------------------------------|-------|----------------------------------------------|---------|
| Phenolic Resin Body for Overload Protector (OLP Body) (Weight/Number = 4.9 gm+/-0.10gm) | 1 No. | Phenolic Moulding Compound (Injection Grade) | 6.86 gm |

|   |                                   |                                 |                                           |                         |
|---|-----------------------------------|---------------------------------|-------------------------------------------|-------------------------|
| 7 | <b>Case No.:33/8/87-ALC1/2008</b> | Party Name:PETRYC INTERNATIONAL | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Approved</b> |
|   | HQ File :01/87/050/00144/AM09/    | RLA File :03/95/040/01202/AM08/ | Lic.No/Date:0310464794<br>13.03.2008      | Defer Date:27.05.2009   |

**Application:** Request is for adhoc norms for following:

| SL.No. | ITCHS Code | EXPORT ITEM                   | Qty     | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|--------|------------|-------------------------------|---------|--------------|---------------|----------------------------------|
| 1      | 39016090   | 63/0- PET FLAKES. PET FLAKES. | 100.000 | M.T          | 3080000.00    | 77000.00 US\$                    |
|        |            |                               |         | <b>Total</b> | 3,080,000.00  | 77,000.00                        |

  

| SL.No. | ITCHS Code | IMPORT ITEM            | Qty     | UOM          | CIF (Rs.)    | CIF (Currency) |
|--------|------------|------------------------|---------|--------------|--------------|----------------|
| 1      | 39159090   | PET BOTTLE SCRAP SCRAP | 105.000 | M.T          | 2436000.00   | 60900.00 US\$  |
|        |            |                        |         | <b>Total</b> | 2,436,000.00 | 60,900.00      |

**Decision:** With D/o C&PC OM No. 46011/50/2004-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM | QTY  | IMPORT ITEM      | QTY     |
|-------------|------|------------------|---------|
| PET Flakes  | 1 MT | PET Bottle/Waste | 1.02 MT |

|                                |                                 |                                           |                         |
|--------------------------------|---------------------------------|-------------------------------------------|-------------------------|
| Case No.:35/8/87-ALC1/2008     | Party Name:PETRYC INTERNATIONAL | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Approved</b> |
| HQ File :01/87/050/00146/AM09/ | RLA File :03/95/040/01204/AM08/ | Lic.No/Date:0310464793<br>13.03.2008      | Defer Date:27.05.2009   |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                    | Qty     | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|--------|------------|--------------------------------|---------|--------------|---------------|----------------------------------|
| 1      | 39016090   | 63/0- PET FLAKES<br>PET FLAKES | 200.000 | M.T          | 6160000.00    | 154000.00 US\$                   |
|        |            |                                |         | <b>Total</b> | 6,160,000.00  | 154,000.00                       |

  

| Sl.No. | ITCHS Code | IMPORT ITEM               | Qty     | UOM          | CIF (Rs.)    | CIF (Currency) |
|--------|------------|---------------------------|---------|--------------|--------------|----------------|
| 1      | 39159090   | PET BOTTLE SCRAP<br>SCRAP | 210.000 | M.T          | 4872000.00   | 121800.00 US\$ |
|        |            |                           |         | <b>Total</b> | 4,872,000.00 | 121,800.00     |

**Decision:** With D/o C&PC OM No. 46011/50/2004-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM | QTY  | IMPORT ITEM      | QTY     |
|-------------|------|------------------|---------|
| PET Flakes  | 1 MT | PET Bottle/Waste | 1.02 MT |

|   |                                |                                 |                                           |                         |
|---|--------------------------------|---------------------------------|-------------------------------------------|-------------------------|
| 9 | Case No.:34/8/87-ALC1/2008     | Party Name:PETRYC INTERNATIONAL | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Approved</b> |
|   | HQ File :01/87/050/00145/AM09/ | RLA File :03/95/040/01203/AM08/ | Lic.No/Date:0310465506<br>18.03.2008      | Defer Date:27.05.2009   |

**Application:** Request is for adhoc norms for following:

**Application:** Request is for adhoc norms for following.

| SL.No. | ITCHS Code | EXPORT ITEM                    | Qty     | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|--------|------------|--------------------------------|---------|--------------|---------------|----------------------------------|
| 1      | 39016090   | 63/0- PET FLAKES<br>PET FLAKES | 100.000 | M.T          | 3080000.00    | 77000.00 US\$                    |
|        |            |                                |         | <b>Total</b> | 3,080,000.00  | 77,000.00                        |

  

| SL.No. | ITCHS Code | IMPORT ITEM               | Qty     | UOM          | CIF (Rs.)    | CIF (Currency) |
|--------|------------|---------------------------|---------|--------------|--------------|----------------|
| 1      | 39159090   | PET BOTTLE SCRAP<br>SCRAP | 105.000 | M.T          | 2436000.00   | 60900.00 US\$  |
|        |            |                           |         | <b>Total</b> | 2,436,000.00 | 60,900.00      |

**Decision:** With D/o C&PC OM No. 46011/50/2004-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM | QTY  | IMPORT ITEM      | QTY     |
|-------------|------|------------------|---------|
| PET Flakes  | 1 MT | PET Bottle/Waste | 1.02 MT |

10

|                                |                                    |                                           |                         |
|--------------------------------|------------------------------------|-------------------------------------------|-------------------------|
| Case No.:20/11/81-ALC2/2008    | Party Name:VEM TECHNOLOGIES PLTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Approved</b> |
| HQ File :01/81/050/00138/AM09/ | RLA File :09/24/040/00599/AM08/    | Lic.No/Date:0910033521<br>02.04.2008      | Defer Date:27.05.2009   |

**Application:** Request is for adhoc norms for following:

| SLNo. | ITCHS Code | EXPORT ITEM                                                   | Qty         | UOM    | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|-------|------------|---------------------------------------------------------------|-------------|--------|---------------|----------------------------------|
| 1     | 85364900   | 83/0- Phenolic Resins Body for Over Load Protector (OLP Body) | 3000000.000 | Number | 2345300.00    | 58052.00 US\$                    |
|       |            |                                                               |             | Total  | 2,345,300.00  | 58,052.00                        |

| SLNo. | ITCHS Code | IMPORT ITEM                                                | Qty       | UOM   | CIF (Rs.)    | CIF (Currency) |
|-------|------------|------------------------------------------------------------|-----------|-------|--------------|----------------|
| 1     | 39094020   | PHENOLIC MOULDING COMPOUND DMC 150 BLK 18 [INJECTIN GRADE] | 22350.000 | K.G   | 1828230.00   | 44700.00 US\$  |
|       |            |                                                            |           | Total | 1,828,230.00 | 44,700.00      |

**Decision:** With D/o C&PC OM No. 46011/101/2007-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM             | QTY  | IMPORT ITEM                | QTY     |
|-------------------------|------|----------------------------|---------|
| Phenolic Resin Body for | 1 No | Phenolic Moulding Compound | 6.86 gm |

|                                                                                               |                                           |                                           |
|-----------------------------------------------------------------------------------------------|-------------------------------------------|-------------------------------------------|
| Phone Resin Body for<br>Overload Protector (OLP Body)<br>(Weight/Number = 4.9<br>gm+/-0.10gm) | Phone Resin Body for<br>(Injection Grade) | Phone Resin Body for<br>(Injection Grade) |
|-----------------------------------------------------------------------------------------------|-------------------------------------------|-------------------------------------------|

|                                |                                          |                                           |                         |
|--------------------------------|------------------------------------------|-------------------------------------------|-------------------------|
| Case No.:13/2/87-ALC1/2009     | Party Name:DUJODWALA PAPER CHEMICALS LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Approved</b> |
| HQ File :01/87/050/00724/AM09/ | RLA File :03/94/040/00737/AM09/          | Lic.No/Date:0310512668<br>23.03.2009      | Defer Date:27.05.2009   |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM           | Qty       | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|--------|------------|-----------------------|-----------|--------------|---------------|----------------------------------|
| 1      | 39089090   | 62/0- Polyamide Resin | 10000.000 | K.G          | 1583900.00    | 33700.00 US\$                    |
|        |            |                       |           | <b>Total</b> | 1,583,900.00  | 33,700.00                        |

  

| Sl.No. | ITCHS Code | IMPORT ITEM      | Qty      | UOM          | CIF (Rs.)    | CIF (Currency) |
|--------|------------|------------------|----------|--------------|--------------|----------------|
| 1      | 38249090   | Dimer Acid       | 9500.000 | K.G          | 937700.00    | 19951.06 US\$  |
| 2      | 29212100   | Ethylene Diamine | 1000.000 | K.G          | 98700.00     | 2100.00 US\$   |
|        |            |                  |          | <b>Total</b> | 1,036,400.00 | 22,051.06      |

**Decision:** With D/o C&PC OM No. 46011/16/2008-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM     | QTY  | IMPORT ITEM         | QTY      |
|-----------------|------|---------------------|----------|
| Polyamide Resin | 1 kg | 1. Dimer Acid       | 0.950 kg |
|                 |      | 2. Ethylene Diamine | 0.100 kg |
|                 |      | 3. Soya Fatty Acid  | 0.100 kg |

|                                |                                          |                                           |                         |
|--------------------------------|------------------------------------------|-------------------------------------------|-------------------------|
| Case No.:14/2/87-ALC1/2009     | Party Name:DUJODWALA PAPER CHEMICALS LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Approved</b> |
| HQ File :01/87/050/00725/AM09/ | RLA File :03/94/040/00993/AM09/          | Lic.No/Date:0310512662<br>23.03.2009      | Defer Date:27.05.2009   |

**Application:** Request is for adhoc norms for following:

| SLNo. | ITCHS Code | EXPORT ITEM                  | Qty      | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|-------|------------|------------------------------|----------|--------------|---------------|----------------------------------|
| 1     | 39079110   | 62/0- Maleic Resin (DPC-265) | 4000.000 | K.G          | 223930.00     | 4570.00 US\$                     |
|       |            |                              |          | <b>Total</b> | 223,930.00    | 4,570.00                         |

  

| SLNo. | ITCHS Code | IMPORT ITEM      | Qty      | UOM          | CIF (Rs.)  | CIF (Currency) |
|-------|------------|------------------|----------|--------------|------------|----------------|
| 1     | 38061090   | Gum Rosin        | 3600.000 | K.G          | 158760.00  | 3240.00 US\$   |
| 2     | 29171400   | Maleic Anhydride | 1000.000 | K.G          | 53900.00   | 1100.00 US\$   |
|       |            |                  |          | <b>Total</b> | 212,660.00 | 4,340.00       |

**Decision:** With D/o C&PC OM No. 46011/47/2008-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM            | QTY  | IMPORT ITEM         | QTY      |
|------------------------|------|---------------------|----------|
| Maleic Resin (DPC-265) | 1 kg | 1. Gum Rosin        | 0.900 kg |
|                        |      | 2. Maleic Anhydride | 0.250 kg |

|    |                                    |                                          |                                           |                         |
|----|------------------------------------|------------------------------------------|-------------------------------------------|-------------------------|
| 52 | <b>Case No.:</b> 15/2/87-ALC1/2009 | Party Name:DUJODWALA PAPER CHEMICALS LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status:</b> Approved |
|    | HQ File :01/87/050/00726/AM09/     | RLA File :03/94/040/00656/AM09/          | Lic.No/Date:0310512665<br>23.03.2009      | Defer Date:27.05.2009   |

**Application:** Request is for adhoc norms for following:

| SLNo. | ITCHS Code | EXPORT ITEM                            | Qty       | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|-------|------------|----------------------------------------|-----------|--------------|---------------|----------------------------------|
| 1     | 39079990   | 62/0- Polyester Polyol (Pipol-S-370-1) | 36000.000 | K.G          | 2967300.00    | 65940.00 US\$                    |
|       |            |                                        |           | <b>Total</b> | 2,967,300.00  | 65,940.00                        |

  

| SLNo. | ITCHS Code | IMPORT ITEM        | Qty       | UOM          | CIF (Rs.)    | CIF (Currency)  |
|-------|------------|--------------------|-----------|--------------|--------------|-----------------|
| 1     | 29173500   | Phthalic Anhydride | 15156.000 | K.G          | 852525.00    | 1135530.00 US\$ |
| 2     | 29094100   | Diethylene Glycol  | 21384.000 | K.G          | 1135530.00   | 25234.00 US\$   |
|       |            |                    |           | <b>Total</b> | 1,988,055.00 | 1,160,764.00    |

**Decision:** With D/o C&PC OM No. 46011/50/2007-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM                         | QTY  | IMPORT ITEM           | QTY      |
|-------------------------------------|------|-----------------------|----------|
| Polyester Polyol<br>(PIPOL S-370-1) | 1 kg | 1. Phthalic Anhydride | 0.421 kg |
|                                     |      | 2. Diethylene Glycol  | 0.594 kg |

|                                |                                          |                                           |                         |
|--------------------------------|------------------------------------------|-------------------------------------------|-------------------------|
| Case No.:16/2/87-ALC1/2009     | Party Name:DUJODWALA PAPER CHEMICALS LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Approved</b> |
| HQ File :01/87/050/00727/AM09/ | RLA File :03/94/040/00859/AM09/          | Lic.No/Date:0310512667<br>23.03.2009      | Defer Date:27.05.2009   |

**Application:** Request is for adhoc norms for following:

| SLNo. | ITCHS Code | EXPORT ITEM                                 | Qty       | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|-------|------------|---------------------------------------------|-----------|--------------|---------------|----------------------------------|
| 1     | 39079110   | 62/0- MALEIC MODIFIED ROSIN ESTER (DPC-265) | 10000.000 | K.G          | 590450.00     | 12050.00 US\$                    |
|       |            |                                             |           | <b>Total</b> | 590,450.00    | 12,050.00                        |

  

| SLNo. | ITCHS Code | IMPORT ITEM      | Qty      | UOM          | CIF (Rs.)  | CIF (Currency) |
|-------|------------|------------------|----------|--------------|------------|----------------|
| 1     | 38061010   | GUM ROSIN        | 9000.000 | K.G          | 396900.00  | 8100.00 US\$   |
| 2     | 29171400   | MALEIC ANHYDRIDE | 2500.000 | K.G          | 183750.00  | 3750.00 US\$   |
|       |            |                  |          | <b>Total</b> | 580,650.00 | 11,850.00      |

**Decision :** With D/o C&PC OM No. 46011/47/2008-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM            | QTY  | IMPORT ITEM         | QTY      |
|------------------------|------|---------------------|----------|
| Maleic Resin (DPC-265) | 1 kg | 1. Gum Rosin        | 0.900 kg |
|                        |      | 2. Maleic Anhydride | 0.250 kg |

|                            |                                          |                                           |                         |
|----------------------------|------------------------------------------|-------------------------------------------|-------------------------|
| Case No.:17/2/87-ALC1/2009 | Party Name:DUJODWALA PAPER CHEMICALS LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Approved</b> |
|----------------------------|------------------------------------------|-------------------------------------------|-------------------------|

HQ File :01/87/050/00728/AM09/

RLA File :03/94/040/00644/AM09/

Lic.No/Date:0310512670  
23.03.2009

Defer Date:27.05.2009

**Application:** Request is for adhoc norms for following:

| SLNo. | ITCHS Code | EXPORT ITEM           | Qty      | UOM          | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|-------|------------|-----------------------|----------|--------------|---------------|----------------------------------|
| 1     | 39089090   | 62/0- Polyamide Resin | 9000.000 | K.G          | 573750.00     | 12750.00 US\$                    |
|       |            |                       |          | <b>Total</b> | 573,750.00    | 12,750.00                        |

  

| SLNo. | ITCHS Code | IMPORT ITEM      | Qty      | UOM          | CIF (Rs.)  | CIF (Currency) |
|-------|------------|------------------|----------|--------------|------------|----------------|
| 1     | 38249090   | Dimer Acid       | 8550.000 | K.G          | 481000.00  | 10688.89 US\$  |
| 2     | 29212100   | Ethylene Diamine | 900.000  | K.G          | 70400.00   | 1564.44 US\$   |
|       |            |                  |          | <b>Total</b> | 551,400.00 | 12,253.33      |

**Decision:** With D/o C&PC OM No. 46011/16/2008-PC.II dated 26.05.2009, following adhoc norms are **approved**:

| EXPORT ITEM     | QTY  | IMPORT ITEM         | QTY      |
|-----------------|------|---------------------|----------|
| Polyamide Resin | 1 kg | 1. Dimer Acid       | 0.950 kg |
|                 |      | 2. Ethylene Diamine | 0.100 kg |
|                 |      | 3. Soya Fatty Acid  | 0.100 kg |

3.2 Following application is **withdrawn**:

57

|                                |                                         |                                           |                          |
|--------------------------------|-----------------------------------------|-------------------------------------------|--------------------------|
| Case No.:2/2/87-ALC1/2009      | Party Name:NITREX CHEMICALS INDIA LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Approved</b>  |
| HQ File :01/87/050/00002/AM10/ | RLA File :05/24/040/00801/AM09/         | Lic.No/Date:0510239345<br>01.04.2009      | Defer<br>Date:27.05.2009 |

Application: Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                    | Qty     | UOM | FOB/FOR (Rs.) | FOB (in Currency of realisation) |
|--------|------------|--------------------------------------------------------------------------------|---------|-----|---------------|----------------------------------|
| 1      | 39122029   | 62/0- INDUSTRIAL NITROCELLULOSE CONTAINING ACETYL TRI BUTYLE CITRATE<br>(ATBC) | 516.000 | M.T | 82147716.00   | 1610740.00 US\$                  |

|        |            |                          |         |       | Total         | 82,147,716.00  | 1,610,740.00 |
|--------|------------|--------------------------|---------|-------|---------------|----------------|--------------|
| Sl.No. | ITCHS Code | IMPORT ITEM              | Qty     | UOM   | CIF (Rs.)     | CIF (Currency) |              |
| 1      | 29181590   | ACETYL TRI BUTYL CITRATE | 103.200 | M.T   | 11868000.00   | 232706.00 US\$ |              |
|        |            |                          |         | Total | 11,868,000.00 | 232,706.00     |              |

**Decision:** Zonal Jt. DGFT, CLA, New Delhi, vide their letter dated 02.04.2009, has informed that the Advance Authorizaiton issued under para 4.7.1 of HBP (Vol-I), 2004-09 on **repeat basis** as per decision of Norms Committee taken in its Meeting No. 45/87/ALC1/2008 dated 18.02.2009. Hence, the Committee decided to **withdraw** the case.

### 3.3 Following applications are **deferred**:

|   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                 |                                           |                          |
|---|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 3 | Case No.:585/21/82-ALC4/2007                                                                                                                                                                                                                                                                                                                                                                                                                                      | Party Name:METRO TYRES LIMITED  | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Deferred</b>  |
|   | HQ File :01/82/050/01184/AM07/                                                                                                                                                                                                                                                                                                                                                                                                                                    | RLA File :30/24/040/00044/AM07/ | Lic.No/Date:3010049529<br>24.10.2006      | Defer<br>Date:22.07.2009 |
|   | <b>Position:</b> The Committee discussed the case as per Agenda, the Committee noted that the case has been closed and the licence redeemed by the RLA, Ludhiana vide their letter No. Adv-44/AM 2007/LIC/LDH/ dated 16.03.2009. However, it is not known that on what basis of norms approved by NC, the licence has been redeemed. The Committee, therefore, decided to ask RLA, Ludhiana to intimate under which adhoc norms the case has been closed by them. |                                 |                                           |                          |

|   |                                                  |                                         |                                           |                          |
|---|--------------------------------------------------|-----------------------------------------|-------------------------------------------|--------------------------|
| 4 | Case No.:27/27/87-ALC1/2007                      | Party Name:LAFFANS PETROCHEMICALS LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Deferred</b>  |
|   | HQ File :01/87/050/00428/AM08/                   | RLA File :03/95/040/00670/AM08/         | Lic.No/Date:0310446307<br>15.10.2007      | Defer<br>Date:24.06.2009 |
|   | <b>Position:</b> D/o C&PC will furnish comments. |                                         |                                           |                          |

|   |                                                  |                                         |                                           |                          |
|---|--------------------------------------------------|-----------------------------------------|-------------------------------------------|--------------------------|
| 6 | Case No.:44/35/87-ALC1/2007                      | Party Name:LAFFANS PETROCHEMICALS LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Deferred</b>  |
|   | HQ File :01/87/050/00541/AM08/                   | RLA File :03/95/040/00848/AM08/         | Lic.No/Date:0310453667<br>12.12.2007      | Defer<br>Date:17.06.2009 |
|   | <b>Position:</b> D/o C&PC will furnish comments. |                                         |                                           |                          |

|    |                                                  |                                 |                                           |                           |
|----|--------------------------------------------------|---------------------------------|-------------------------------------------|---------------------------|
| 11 | Case No.:23/11/87-ALC1/2008                      | Party Name:STAHL INDIA PVT LTD  | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: <b>Deferred</b>   |
|    | HQ File :01/87/050/00236/AM09/                   | RLA File :04/24/040/00051/AM09/ | Lic.No/Date:0410096166<br>30.05.2008      | Defer<br>Date:10.06..2009 |
|    | <b>Position:</b> D/o C&PC will furnish comments. |                                 |                                           |                           |

**Position: D/o C&PC will furnish comments.**

|    |                                                      |                                            |                                           |                          |
|----|------------------------------------------------------|--------------------------------------------|-------------------------------------------|--------------------------|
| 12 | <b>Case No.:51/15/81-ALC2/2008</b>                   | Party Name:NYPRO FORBES PRODUCTS PVT LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/81/050/00219/AM09/                       | RLA File :04/24/040/00043/AM09/            | Lic.No/Date:0410096234<br>04.06.2008      | Defer<br>Date:08.07.2009 |
|    | <b>Position: D/o C&amp;PC will examine the case.</b> |                                            |                                           |                          |

|    |                                                                                                                       |                                      |                                           |                          |
|----|-----------------------------------------------------------------------------------------------------------------------|--------------------------------------|-------------------------------------------|--------------------------|
| 13 | <b>Case No.:20/13/85-ALC3/2008</b>                                                                                    | Party Name:JEWEL CONSUMER CARE P LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/85/050/00110/AM09/                                                                                        | RLA File :34/24/040/00042/AM09/      | Lic.No/Date:3410021566<br>09.06.2008      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/L No. 46011/27/2009-PC.II dated 28.04.2009 issued by D/o C&amp;PC. Reply is awaited from the firm.</b> |                                      |                                           |                          |

|    |                                                                                                                                                                                     |                                                           |                                           |                          |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|-------------------------------------------|--------------------------|
| 14 | <b>Case No.:14/13/87-ALC1/2008</b>                                                                                                                                                  | Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00275/AM09/                                                                                                                                                      | RLA File :17/24/040/00027/AM09/                           | Lic.No/Date:1710002079<br>19.06.2008      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/L No. 46011/72/2004-PC.II dated 03.12.2008 issued by D/o C&amp;PC, followed with reminder from DGFT on 25.03.2009. Reminder may again be issued to firm by DGFT.</b> |                                                           |                                           |                          |

|    |                                                      |                                                            |                                           |                          |
|----|------------------------------------------------------|------------------------------------------------------------|-------------------------------------------|--------------------------|
| 15 | <b>Case No.:11/38/87-ALC1/2008</b>                   | Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00608/AM09/                       | RLA File :04/24/040/00117/AM09/                            | Lic.No/Date:0410097654<br>31.07.2008      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                                            |                                           |                          |

|    |                                                      |                                          |                                           |                          |
|----|------------------------------------------------------|------------------------------------------|-------------------------------------------|--------------------------|
| 16 | <b>Case No.:7/18/87-ALC1/2008</b>                    | Party Name:FLEXITUFF INTERNATIONAL LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00337/AM09/                       | RLA File :11/24/040/00013/AM09/          | Lic.No/Date:1110018017<br>31.07.2008      | Defer<br>Date:17.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                          |                                           |                          |

|    |                                   |                                 |                                           |                          |
|----|-----------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 17 | <b>Case No.:8/19/87-ALC1/2008</b> | Party Name:ALPHA POLYMERS       | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00348/AM09/    | RLA File :52/24/040/00010/AM09/ | Lic.No/Date:5210024085<br>12.08.2008      | Defer<br>Date:22.07.2009 |
|    |                                   |                                 |                                           |                          |

**Position: D.O. letter has already been sent at JDG(AT) level to RLA. Copy of application is awaited from RLA. A D.O. letter may again be issued to RLA at JDG(AT) level.**

|    |                                                  |                                 |                                           |                          |
|----|--------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 18 | <b>Case No.:</b> 2/21/87-ALC1/2008               | Party Name:ARMOR PLAST LTD.,    | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00384/AM09/                   | RLA File :07/24/040/00249/AM09/ | Lic.No/Date:0710059265<br>21.08.2008      | Defer<br>Date:10.06.2009 |
|    | <b>Position: Reply is awaited from the firm.</b> |                                 |                                           |                          |

|    |                                                                                                         |                                                              |                                           |                          |
|----|---------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|-------------------------------------------|--------------------------|
| 19 | <b>Case No.:</b> 3/21/87-ALC1/2008                                                                      | Party Name:AMIAANTIT FIBERGLASS INDUSTRIES<br>INDIA PVT.LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00385/AM09/                                                                          | RLA File :17/24/040/00032/AM09/                              | Lic.No/Date:1710002133<br>21.08.2008      | Defer<br>Date:24.06.2009 |
|    | <b>Position: Reply is awaited from firm in response to final reminder issued by DGFT on 20.04.2009.</b> |                                                              |                                           |                          |

|    |                                                                                                                                                                                                  |                                 |                                           |                          |
|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 20 | <b>Case No.:</b> 1/22/87-ALC1/2008                                                                                                                                                               | Party Name:RISHI PACKERS LTD    | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00399/AM09/                                                                                                                                                                   | RLA File :03/95/040/00303/AM09/ | Lic.No/Date:0310484716<br>01.09.2008      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/L No. 46011/12/2007-PC.II dated 01.08.2008 issued by D/o C&amp;PC, followed by reminder from DGFT on 20.03.2009 and 13.05.2009. Reminder may again be issued to firm by DGFT.</b> |                                 |                                           |                          |

|    |                                                                                                                                                                             |                                                              |                                           |                          |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|-------------------------------------------|--------------------------|
| 21 | <b>Case No.:</b> 12/24/87-ALC1/2008                                                                                                                                         | Party Name:AMIAANTIT FIBERGLASS INDUSTRIES<br>INDIA PVT.LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00438/AM09/                                                                                                                                              | RLA File :17/24/040/00052/AM09/                              | Lic.No/Date:1710002173<br>17.09.2008      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/L No. 46011/72/2004-PC.II dated 03.12.2008 issued by D/o C&amp;PC, followed with reminder from DGFT on 25.03.2009. Reminder may again be issued by DGFT.</b> |                                                              |                                           |                          |

|    |                                     |                                           |                                           |                          |
|----|-------------------------------------|-------------------------------------------|-------------------------------------------|--------------------------|
| 22 | <b>Case No.:</b> 21/38/87-ALC1/2008 | Party Name:KRISHNA ANTIOXIDANTS PVT. LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00618/AM09/      | RLA File :03/94/040/00611/AM09/           | Lic.No/Date:0310486931<br>18.09.2008      | Defer<br>Date:10.06.2009 |

**Position: D/o C&PC will furnish comments.**

|    |                                                                                                         |                                 |                                           |                          |
|----|---------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 23 | <b>Case No.:2/26/87-ALC1/2008</b>                                                                       | Party Name:ASIA IMPEX TRADING   | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00450/AM09/                                                                          | RLA File :05/24/040/00410/AM09/ | Lic.No/Date:0510228178<br>24.09.2008      | Defer<br>Date:24.06.2009 |
|    | <b>Position: Reply is awaited from firm in response to final reminder issued by DGFT on 13.05.2009.</b> |                                 |                                           |                          |

|    |                                                                                                         |                                 |                                           |                          |
|----|---------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 24 | <b>Case No.:6/27/87-ALC1/2008</b>                                                                       | Party Name:ASIA IMPEX TRADING   | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00461/AM09/                                                                          | RLA File :05/24/040/00436/AM09/ | Lic.No/Date:0510228960<br>07.10.2008      | Defer<br>Date:24.06.2009 |
|    | <b>Position: Reply is awaited from firm in response to final reminder issued by DGFT on 13.05.2009.</b> |                                 |                                           |                          |

|    |                                                                                                                                                                                   |                                                            |                                           |                          |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------|-------------------------------------------|--------------------------|
| 25 | <b>Case No.:14/30/87-ALC1/2008</b>                                                                                                                                                | Party Name:AMIANIT FIBERGLASS INDUSTRIES<br>INDIA PVT.LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00506/AM09/                                                                                                                                                    | RLA File :17/24/040/00135/AM08/                            | Lic.No/Date:1710002227<br>27.10.2008      | Defer<br>Date:08.07.2009 |
|    | <b>Position: D/L No. 46011/72/2004-PC.II dated 03.12.2008 issued by D/o C&amp;PC, followed by reminder from DGFT on 16.03.2009. Reminder may again be issued to firm by DGFT.</b> |                                                            |                                           |                          |

|    |                                                                                                         |                                 |                                           |                          |
|----|---------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 26 | <b>Case No.:15/30/87-ALC1/2008</b>                                                                      | Party Name:ASIA IMPEX TRADING   | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00507/AM09/                                                                          | RLA File :05/24/040/00485/AM09/ | Lic.No/Date:0510230020<br>27.10.2008      | Defer<br>Date:24.06.2009 |
|    | <b>Position: Reply is awaited from firm in response to final reminder issued by DGFT on 13.05.2009.</b> |                                 |                                           |                          |

|    |                                                                                                                                                                                 |                                      |                                           |                          |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|-------------------------------------------|--------------------------|
| 27 | <b>Case No.:16/30/87-ALC1/2008</b>                                                                                                                                              | Party Name:BUILDMET FIBRES PVT LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00508/AM09/                                                                                                                                                  | RLA File :07/24/040/00431/AM09/      | Lic.No/Date:0710060774<br>29.10.2008      | Defer<br>Date:22.07.2009 |
|    | <b>Position: D.O. letter has already been sent at JDG(AT) level to RLA. Copy of application is awaited from RLA. A D.O. letter may again be issued to RLA at JDG(AT) level.</b> |                                      |                                           |                          |

|    |                                                                                                                                                                                   |                                                      |                                           |                          |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|-------------------------------------------|--------------------------|
| 28 | <b>Case No.:3/31/87-ALC1/2008</b>                                                                                                                                                 | Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00513/AM09/                                                                                                                                                    | RLA File :31/24/040/00046/AM09/                      | Lic.No/Date:3110035954<br>03.11.2008      | Defer<br>Date:08.07.2009 |
|    | <b>Position: D/L No. 46011/22/2009-PC.II dated 06.04.2009 issued by D/o C&amp;PC; followed by reminder from DGFT on 29.04.2009. Reminder may again be issued to firm by DGFT.</b> |                                                      |                                           |                          |

|    |                                                      |                                                            |                                           |                          |
|----|------------------------------------------------------|------------------------------------------------------------|-------------------------------------------|--------------------------|
| 29 | <b>Case No.:2/35/87-ALC1/2008</b>                    | Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00574/AM09/                       | RLA File :04/24/040/00203/AM09/                            | Lic.No/Date:0410100455<br>01.12.2008      | Defer<br>Date:17.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                                            |                                           |                          |

|    |                                                      |                                            |                                           |                          |
|----|------------------------------------------------------|--------------------------------------------|-------------------------------------------|--------------------------|
| 30 | <b>Case No.:4/35/87-ALC1/2008</b>                    | Party Name:PADMANABH ALLOYS & POLYMERS LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00576/AM09/                       | RLA File :52/24/040/00022/AM09/            | Lic.No/Date:5210024886<br>02.12.2008      | Defer<br>Date:10.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                            |                                           |                          |

|    |                                                      |                                      |                                           |                          |
|----|------------------------------------------------------|--------------------------------------|-------------------------------------------|--------------------------|
| 31 | <b>Case No.:2/38/87-ALC1/2008</b>                    | Party Name:POLOLIGHT INDUSTRIES LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00599/AM09/                       | RLA File :03/95/040/00607/AM09/      | Lic.No/Date:0310498520<br>17.12.2008      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                      |                                           |                          |

|    |                                                                                  |                                         |                                           |                          |
|----|----------------------------------------------------------------------------------|-----------------------------------------|-------------------------------------------|--------------------------|
| 32 | <b>Case No.:4/38/87-ALC1/2008</b>                                                | Party Name:GUJARAT FLUORO CHEMICALS LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00601/AM09/                                                   | RLA File :34/24/040/00166/AM09/         | Lic.No/Date:3410022975<br>19.12.2008      | Defer<br>Date:24.06.2009 |
|    | <b>Position: The Committee decided to withdraw the case and examine on file.</b> |                                         |                                           |                          |

|    |                                                      |                                       |                                           |                          |
|----|------------------------------------------------------|---------------------------------------|-------------------------------------------|--------------------------|
| 33 | <b>Case No.:5/38/87-ALC1/2008</b>                    | Party Name:RAPID ENGINEERING CO.PLTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00602/AM09/                       | RLA File :05/24/040/00580/AM09/       | Lic.No/Date:0510233178<br>23.12.2008      | Defer<br>Date:10.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                       |                                           |                          |

|    |                                                                                                                                                                        |                                  |                                           |                          |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|-------------------------------------------|--------------------------|
| 34 | <b>Case No.:6/38/87-ALC1/2008</b>                                                                                                                                      | Party Name:ALP OVERSEAS PVT.LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00603/AM09/                                                                                                                                         | RLA File :05/24/040/00594/AM09/  | Lic.No/Date:0510233252<br>23.12.2008      | Defer<br>Date:01.07.2009 |
|    | <b>Position: Reminder has been issued to firm by DGFT on 21.04.2009 for furnishing the information as asked by DIPP. Reminder may again be issued to firm by DGFT.</b> |                                  |                                           |                          |

|    |                                                                                                                                                                                     |                                           |                                           |                          |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|-------------------------------------------|--------------------------|
| 35 | <b>Case No.:2/39/87-ALC1/2008</b>                                                                                                                                                   | Party Name:ALUDECOR LAMINATION PVT. LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00622/AM09/                                                                                                                                                      | RLA File :02/24/040/00232/AM09/           | Lic.No/Date:0210121608<br>29.12.2008      | Defer<br>Date:08.07.2009 |
|    | <b>Position: D/L No. 46011/13/2009-PC.II dated 20.03.2009 issued by D/o C&amp;PC, followed with reminder from DGFT on 29.04.2009. Reminder may again be issued to firm by DGFT.</b> |                                           |                                           |                          |

|    |                                                                                                                                       |                                 |                                           |                          |
|----|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 36 | <b>Case No.:10/39/87-ALC1/2008</b>                                                                                                    | Party Name:DODIA ESTABLISHMENT  | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00630/AM09/                                                                                                        | RLA File :03/94/040/00906/AM09/ | Lic.No/Date:0310500822<br>01.01.2009      | Defer<br>Date:22.07.2009 |
|    | <b>Position: D/L No. 46011/20/2006-PC.II dated 18.05.2009 issued by D/o C&amp;PC, reminder with DL may be issued to firm by DGFT.</b> |                                 |                                           |                          |

|    |                                                                                                                                                                                   |                                       |                                           |                         |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|-------------------------------------------|-------------------------|
| 37 | <b>Case No.:2/42/87-ALC1/2008</b>                                                                                                                                                 | Party Name:COLORPLAST SYSTEMS PVT LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00644/AM09/                                                                                                                                                    | RLA File :05/24/040/00638/AM09/       | Lic.No/Date:0510234535<br>15.01.2009      | Defer Date:24.06.2009   |
|    | <b>Position: D/L No. 46011/80/2008-PC.II dated 20.10.2008 issued by D/o C&amp;PC, followed by reminder from DGFT on 21.04.2009. Reminder may again be issued to firm by DGFT.</b> |                                       |                                           |                         |

|    |                                                                                                                               |                                   |                                           |                          |
|----|-------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|-------------------------------------------|--------------------------|
| 38 | <b>Case No.:</b> 7/42/87-ALC1/2008                                                                                            | Party Name:BULKPACK EXPORTS LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00649/AM09/                                                                                                | RLA File :11/24/040/00068/AM09/   | Lic.No/Date:1110019424<br>16.01.2009      | Defer<br>Date:22.07.2009 |
|    | <b>Position: D/L No. 46011/28/2009-PC.II dated 28.04.2009 issued by D/o C&amp;PC, reminder may be issued to firm by DGFT.</b> |                                   |                                           |                          |

|    |                                                                                                                               |                                    |                                           |                          |
|----|-------------------------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------------------------------|--------------------------|
| 39 | <b>Case No.:</b> 8/42/87-ALC1/2008                                                                                            | Party Name:LUX INDUSTRIES LIMITED, | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00650/AM09/                                                                                                | RLA File :02/24/040/00252/AM09/    | Lic.No/Date:0210122357<br>19.01.2009      | Defer<br>Date:22.07.2009 |
|    | <b>Position: D/L No. 46011/25/2009-PC.II dated 28.04.2009 issued by D/o C&amp;PC, reminder may be issued to firm by DGFT.</b> |                                    |                                           |                          |

|    |                                                                                                                                                                                 |                                      |                                           |                          |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|-------------------------------------------|--------------------------|
| 40 | <b>Case No.:</b> 10/42/87-ALC1/2008                                                                                                                                             | Party Name:BUILDMET FIBRES PVT LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00655/AM09/                                                                                                                                                  | RLA File :07/24/040/00578/AM09/      | Lic.No/Date:0710062472<br>21.01.2009      | Defer<br>Date:22.07.2009 |
|    | <b>Position: D.O. letter has already been sent at JDG(AT) level to RLA. Copy of application is awaited from RLA. A D.O. letter may again be issued to RLA at JDG(AT) level.</b> |                                      |                                           |                          |

|    |                                                      |                                 |                                           |                          |
|----|------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 41 | <b>Case No.:</b> 11/1/87-ALC1/2009                   | Party Name:SHOBIKAA IMPEX,      | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00715/AM09/                       | RLA File :32/24/040/00063/AM09/ | Lic.No/Date:3210039943<br>06.03.2009      | Defer<br>Date:10.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                 |                                           |                          |

|    |                                   |                                       |                                           |                          |
|----|-----------------------------------|---------------------------------------|-------------------------------------------|--------------------------|
| 42 | <b>Case No.:</b> 7/1/87-ALC1/2009 | Party Name:SANKHLA POLYMERS (P) LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00711/AM09/    | RLA File :07/24/040/00655/AM09/       | Lic.No/Date:0710063666<br>17.03.2009      | Defer<br>Date:10.06.2009 |

|                                                      |
|------------------------------------------------------|
| <b>Position: D/o C&amp;PC will furnish comments.</b> |
|------------------------------------------------------|

|    |                                                      |                                                            |                                           |                          |
|----|------------------------------------------------------|------------------------------------------------------------|-------------------------------------------|--------------------------|
| 43 | <b>Case No.:8/2/87-ALC1/2009</b>                     | Party Name:HERBERT BROWN<br>PHARMACEUTICAL & RESEARCH LABS | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00719/AM09/                       | RLA File :03/94/040/01087/AM09/                            | Lic.No/Date:0310511886<br>17.03.2009      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                                            |                                           |                          |

|    |                                                      |                                 |                                           |                          |
|----|------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 44 | <b>Case No.:5/1/87-ALC1/2009</b>                     | Party Name:MIL INDUSTRIES LTD   | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00709/AM09/                       | RLA File :04/24/040/00288/AM09/ | Lic.No/Date:0410103079<br>18.03.2009      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                 |                                           |                          |

|    |                                                      |                                 |                                           |                          |
|----|------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 45 | <b>Case No.:9/1/87-ALC1/2009</b>                     | Party Name:SPERRY PLAST LTD.    | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00713/AM09/                       | RLA File :05/24/040/00763/AM09/ | Lic.No/Date:0510238293<br>18.03.2009      | Defer<br>Date:17.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                 |                                           |                          |

|    |                                                      |                                         |                                           |                          |
|----|------------------------------------------------------|-----------------------------------------|-------------------------------------------|--------------------------|
| 46 | <b>Case No.:11/2/87-ALC1/2009</b>                    | Party Name:LAFFANS PETROCHEMICALS LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00722/AM09/                       | RLA File :03/95/040/00897/AM09/         | Lic.No/Date:0310512545<br>20.03.2009      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                         |                                           |                          |

|    |                                   |                                          |                                           |                          |
|----|-----------------------------------|------------------------------------------|-------------------------------------------|--------------------------|
| 47 | <b>Case No.:12/2/87-ALC1/2009</b> | Party Name:DUJODWALA PAPER CHEMICALS LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00723/AM09/    | RLA File :03/94/040/00854/AM09/          | Lic.No/Date:0310512616<br>20.03.2009      | Defer<br>Date:24.06.2009 |

**Position: D/o C&PC will furnish comments.**

|    |                                                      |                                 |                                           |                          |
|----|------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 48 | <b>Case No.:</b> 6/1/87-ALC1/2009                    | Party Name:SHAH POLYMERS,       | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00710/AM09/                       | RLA File :04/24/040/00295/AM09/ | Lic.No/Date:0410103222<br>20.03.2009      | Defer<br>Date:17.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                 |                                           |                          |

|    |                                                      |                                 |                                           |                          |
|----|------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 49 | <b>Case No.:</b> 10/1/87-ALC1/2009                   | Party Name:SWASTIK POLYMERS     | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00714/AM09/                       | RLA File :05/24/040/00784/AM09/ | Lic.No/Date:0510238677<br>23.03.2009      | Defer<br>Date:17.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                 |                                           |                          |

|    |                                                      |                                   |                                           |                          |
|----|------------------------------------------------------|-----------------------------------|-------------------------------------------|--------------------------|
| 55 | <b>Case No.:</b> 1/1/87-ALC1/2009                    | Party Name:K K POLYCOLOR (I) LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00705/AM09/                       | RLA File :02/24/040/00237/AM09/   | Lic.No/Date:0210124709<br>24.03.2009      | Defer<br>Date:17.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                   |                                           |                          |

|    |                                                      |                                   |                                           |                          |
|----|------------------------------------------------------|-----------------------------------|-------------------------------------------|--------------------------|
| 56 | <b>Case No.:</b> 2/1/87-ALC1/2009                    | Party Name:K K POLYCOLOR (I) LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00706/AM09/                       | RLA File :02/24/040/00239/AM09/   | Lic.No/Date:0210124712<br>24.03.2009      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                   |                                           |                          |

|    |                                                      |                                       |                                           |                          |
|----|------------------------------------------------------|---------------------------------------|-------------------------------------------|--------------------------|
| 58 | <b>Case No.:</b> 1/4/87-ALC1/2009                    | Party Name:HENKEL CAC PRIVATE LIMITED | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00006/AM10/                       | RLA File :03/94/040/01095/AM09/       | Lic.No/Date:0310514851<br>08.04.2009      | Defer<br>Date:17.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                       |                                           |                          |

|    |                                                                                                                                                                   |                                        |                                           |                          |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|-------------------------------------------|--------------------------|
| 59 | Case No.:2/4/87-ALC1/2009                                                                                                                                         | Party Name:PIDILITE INDUSTRIES LIMITED | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: Deferred         |
|    | HQ File :01/87/050/00007/AM10/                                                                                                                                    | RLA File :03/95/040/00421/AM09/        | Lic.No/Date:0310514998<br>08.04.2009      | Defer<br>Date:22.07.2009 |
|    | <b>Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.</b> |                                        |                                           |                          |

|    |                                                                                                                                                                   |                                          |                                           |                          |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------|-------------------------------------------|--------------------------|
| 60 | Case No.:3/4/87-ALC1/2009                                                                                                                                         | Party Name:FLEXITUFF INTERNATIONAL LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: Deferred         |
|    | HQ File :01/87/050/00008/AM10/                                                                                                                                    | RLA File :11/24/040/00081/AM09/          | Lic.No/Date:1110020023<br>09.04.2009      | Defer<br>Date:22.07.2009 |
|    | <b>Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.</b> |                                          |                                           |                          |

|    |                                                      |                                      |                                           |                          |
|----|------------------------------------------------------|--------------------------------------|-------------------------------------------|--------------------------|
| 61 | Case No.:4/4/87-ALC1/2009                            | Party Name:SUPER MOUNT PACK PVT.LTD, | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: Deferred         |
|    | HQ File :01/87/050/00009/AM10/                       | RLA File :07/24/040/00695/AM09/      | Lic.No/Date:0710064114<br>13.04.2009      | Defer<br>Date:17.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                      |                                           |                          |

|    |                                                                                                                                                                   |                                            |                                           |                          |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|-------------------------------------------|--------------------------|
| 62 | Case No.:1/5/87-ALC1/2009                                                                                                                                         | Party Name:V.K.A. POLYMERS PRIVATE LIMITED | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: Deferred         |
|    | HQ File :01/87/050/00010/AM10/                                                                                                                                    | RLA File :32/24/040/00005/AM10/            | Lic.No/Date:3210040192<br>16.04.2009      | Defer<br>Date:22.07.2009 |
|    | <b>Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.</b> |                                            |                                           |                          |

|    |                                                      |                                 |                                           |                          |
|----|------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 63 | Case No.:2/5/87-ALC1/2009                            | Party Name:NILKAMAL LTD         | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: Deferred         |
|    | HQ File :01/87/050/00011/AM10/                       | RLA File :03/95/040/00967/AM09/ | Lic.No/Date:0310516029<br>17.04.2009      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                 |                                           |                          |

|  |                           |                                         |                                           |                  |
|--|---------------------------|-----------------------------------------|-------------------------------------------|------------------|
|  | Case No.:3/5/87-ALC1/2009 | Party Name:NITREX CHEMICALS INDIA LTD., | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | Status: Deferred |
|--|---------------------------|-----------------------------------------|-------------------------------------------|------------------|

|    |                                                      |                                 |                                      |                          |
|----|------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------|
| 64 | HQ File :01/87/050/00012/AM10/                       | RLA File :05/24/040/00802/AM09/ | Lic.No/Date:0510239867<br>17.04.2009 | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                 |                                      |                          |

|    |                                                      |                                               |                                           |                          |
|----|------------------------------------------------------|-----------------------------------------------|-------------------------------------------|--------------------------|
| 65 | <b>Case No.:5/5/87-ALC1/2009</b>                     | Party Name:VISTA FILM AND PACKAGING PVT. LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00014/AM10/                       | RLA File :03/95/040/00494/AM07/               | Lic.No/Date:0310516124<br>17.04.2009      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                               |                                           |                          |

|    |                                                      |                                               |                                           |                          |
|----|------------------------------------------------------|-----------------------------------------------|-------------------------------------------|--------------------------|
| 66 | <b>Case No.:6/5/87-ALC1/2009</b>                     | Party Name:VISTA FILM AND PACKAGING PVT. LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00015/AM10/                       | RLA File :03/95/040/01358/AM07/               | Lic.No/Date:0310516159<br>17.04.2009      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                               |                                           |                          |

|    |                                                      |                                               |                                           |                          |
|----|------------------------------------------------------|-----------------------------------------------|-------------------------------------------|--------------------------|
| 67 | <b>Case No.:7/5/87-ALC1/2009</b>                     | Party Name:VISTA FILM AND PACKAGING PVT. LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00016/AM10/                       | RLA File :03/95/040/00215/AM09/               | Lic.No/Date:0310516160<br>17.04.2009      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                               |                                           |                          |

|    |                                                      |                                          |                                           |                          |
|----|------------------------------------------------------|------------------------------------------|-------------------------------------------|--------------------------|
| 68 | <b>Case No.:8/5/87-ALC1/2009</b>                     | Party Name:SMI COATED PRODUCTS PVT. LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00017/AM10/                       | RLA File :03/95/040/00005/AM10/          | Lic.No/Date:0310516161<br>17.04.2009      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                          |                                           |                          |

|    |                                                      |                                      |                                           |                          |
|----|------------------------------------------------------|--------------------------------------|-------------------------------------------|--------------------------|
| 69 | <b>Case No.:10/5/87-ALC1/2009</b>                    | Party Name:SUPER MOUNT PACK PVT.LTD, | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00019/AM10/                       | RLA File :07/24/040/00018/AM10/      | Lic.No/Date:0710064255<br>20.04.2009      | Defer<br>Date:24.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                      |                                           |                          |

|    |                                                      |                                   |                                           |                          |
|----|------------------------------------------------------|-----------------------------------|-------------------------------------------|--------------------------|
| 70 | <b>Case No.:9/5/87-ALC1/2009</b>                     | Party Name:MACRO POLYMERS P. LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00018/AM10/                       | RLA File :08/24/040/00004/AM10/   | Lic.No/Date:0810079383<br>20.04.2009      | Defer<br>Date:17.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                   |                                           |                          |

|    |                                                      |                                   |                                           |                          |
|----|------------------------------------------------------|-----------------------------------|-------------------------------------------|--------------------------|
| 71 | <b>Case No.:11/5/87-ALC1/2009</b>                    | Party Name:MACRO POLYMERS P. LTD. | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00020/AM10/                       | RLA File :08/24/040/00005/AM10/   | Lic.No/Date:0810079437<br>21.04.2009      | Defer<br>Date:17.06.2009 |
|    | <b>Position: D/o C&amp;PC will furnish comments.</b> |                                   |                                           |                          |

|    |                                                                                                                                                                   |                                                         |                                           |                          |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------|-------------------------------------------|--------------------------|
| 72 | <b>Case No.:12/5/87-ALC1/2009</b>                                                                                                                                 | Party Name:DSM ENGINEERING PLASTICS (INDIA)<br>PVT. LTD | Meet No/Date:9/87-ALC1/2009<br>27.05.2009 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00021/AM10/                                                                                                                                    | RLA File :31/24/040/00311/AM09/                         | Lic.No/Date:3110038197<br>22.04.2009      | Defer<br>Date:22.07.2009 |
|    | <b>Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.</b> |                                                         |                                           |                          |

Meeting ended with thanks to Chair and all participants.

\*\*\*\*\*